

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.07.2026

ORDER NO. 101 of 2026

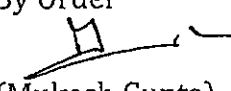
Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for **CESTAT, New Delhi** on **28.07.2026** and **29.07.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 28.07.2026 and 29.07.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber work

Note:

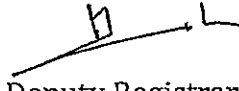
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F No 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.07.2026

ORDER NO. 102 of 2026

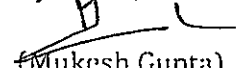
Hon'ble Officiating President is pleased to partially modify the roster order no. 73 of 2026 (Revised) for CESTAT, Chennai on 30.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 30.07.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T.V., Hon'ble Member (Judicial)	Larger Bench matters C/45491/2015 M/s. Samsung India Electronics Pvt. Ltd. Vs. Commissioner of Customs (II) Chennai ST/40489/2020 M/s. ZF Commercial Vehicle Control System India Ltd Vs. Commissioner of Customs (II) Chennai

Note:

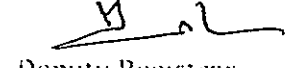
1. On this date, the DB matters will be heard after the hearing of Larger Bench
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link 'Daily orders' / 'court proceedings'.

By Order,


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chennai//P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.07.2026

ORDER NO. 103 of 2026

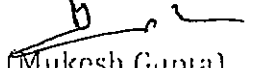
Hon'ble Officiating President is pleased to partially modify the roster order no. 68 of 2026 (Revised) for CESTAT, Hyderabad on 10.08.2026 and 11.08.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 10.08.2026 and 11.08.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Mr. A.K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad., Hon'ble Member (Judicial)	Larger Bench matters: ST/30095/2022 M/s. Autotorm Engineering India Pvt. Ltd. Vs. Commissioner of Central Tax, Hyderabad GST

Note

1. On this date, the DB matters will be heard after the hearing of Larger Bench
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings"

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar